

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

ORIGINAL APPLICATION NO 511 OF 2022

Chandrashekar Khawade Petitioner

-Versus -

State of Jharkhand & others Respondents

FOR
20.9.23

**REPLY/RESPONSE ON BEHALF OF THE RESPONDENT NO.
03, DISTRICT MAGISTRATE, DEOGHAR**

1. With reference to matter of Chandrashekar Khawade Vrs. State of Jharkhand and others: (OA No. 511/2022). Hon'ble NGT Passed an order dated 15.03.2023 wherein District Magistrate, Deoghar has been impleaded as Respondent No 03 and directed to file a response within three weeks.
2. The Hon'ble NGT pleased to constitute a Joint Committee comprising of State PCB and District Magistrate vide order dated 30.08.2022 to submit factual and action taken report of the factory in question i.e. SITCO Soap Industry.
3. In pursuant of the aforesaid order of the Hon'ble NGT District Magistrate, Deoghar nominated an Executive Magistrate as a member of the Joint Committee for enquiry of the said project. Accordingly the Joint Committee enquired the matter and submitted its report vide dated 18.10.2022 and the same was submitted before Hon'ble NGT.
4. In compliance of order dated 15.03.2023 of the Hon'ble NGT, District Magistrate, Deoghar authorized Sri Animesh Ranjan, IAS (Probationer) vide order no 445, dated 12.04.2023 for enquiry and Compliance Verification.

Photocopy of Order No 445,
dated 12.04.2023 authorization

for enquiry and verification is annexed herewith a marked with annexure-A

5. That Sri Animesh Ranjan, IAS (Probationer) visited the said SITCO Soap Factory dated 13.04.2023 and after due Physical Inspection the report has been submitted dated 13.04.2023. Point-wise report is shown below in the tabular format:-

Sl No	Directions issued vide Board's Ref. No B-234 dated 31/01/2023	Enquiry/Verification Report
a)	To stop the operation of the Unit with immediate effect till Renewal CTO is accorded.	Complied- Unit was not under operational during the visit and with further enquiry in the local area people confirmed unit is closed. Sales Trend also reflect the same. (Sales Report Enclosed)
b)	To submit the Rain Water Harvesting Scheme (RWHS) within 15 days and implement the RWHS within 2 months.	Complied- There are two rain water harvesting project in the premises (twin pit) (Photograph, Engineering Design and Receipt Enclosed)
c)	To maintain the neat and clean factory premises.	Complied- Factory premises was neat and clean.
d)	To make the proper drainage system and the Katcha drain which meets the municipal drain should be made pucca within 15 days of issuance of this letter.	Complied- Newly constructed drainage system was found in the backside linking it to Municipal drain (Slope is form entry/main gate of factory to exit/backside)
e)	The Ash which is stored inside the premises, its quantity should be submitted to the Board within 15 days and it should be disposed of properly within 2 months.	Complied- Since factory is not under operation coal ash dumping area was empty. Also found receipt from Deoghar Municipal Area for transport of waste. They are also having transiting from coal to Briquette (Pictures and Bills Enclosed)
f)	To install the oil trapper at last discharge point for trapping of oil from floor wash/domestic discharge.	Complied- Found Oil trapper installed in the premises (Gravitational one) (Photograph, Engineering Design and Receipt Enclosed)

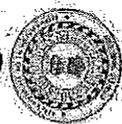
g)	To install the stack as per the CPCB norms, along with the Air Pollution Control Device within 3 months.	h)	To do plantation in vacant land and if land is not available it should be done in several big baskets.	i)	To do proper Solid Waste Dumping.		
		Complied- Found stack installed in the premises. (Pictures and Bill for sheets Chirmi Enclosed)				Found 30 plants in basket during the verification visit (Pictures Enclosed)	
		No solid waste now in factory premises as factory is not operational one Solid waste transportation receipt from Deoghar Municipal Corporation was found. (Receipt Enclosed)					

Photocopy of Enquiry and
Verification Report dated 13.04.2023
is annexed herewith a marked with
annexure-B.

6. That during verification the verifying officer found that currently factory is not operational.


Deputy Commissioner,
Deoghar.





उपायुक्त-सह-जिला दण्डाधिकारी का कार्यालय, देवघर
(जिला विधि शाखा)

दूरभाष सं० - 06432-232680 फ़ैक्स :- 06432-232967 ई-मेल :- deolegalsec2@gmail.com

आदेश

National Green Tribunal, New Delhi Original Application No 511 of 2022
Chandrashekhhar Khawade Vis State of Jharkhand and Ors में पारित आदेश दिनांक
15.03.2023 के अनुसार Agency (SITCO Soap Factory) द्वारा किए गए Compliance का
Enquiry/Verification Report उपलब्ध कराने का निदेश प्राप्त है।

अतः उक्त आदेश का Compliance का Enquiry/Verification Report उपलब्ध कराने
हेतु श्री अनिमेश रंजन, भा०प्र०से०, सहायक समाहर्ता, देवघर को प्रतिनियुक्त किया जाता है
एवं निदेश दिया जाता है कि वे उक्त वाद में निष्पत्ति जांच करते हुए जांच प्रतिवेदन अथोहस्ताक्षरी
को दो-दिन के अन्दर समर्पित करना सुनिश्चित करेंगे।

प्रथम (उप) दण्डाधिकारी,
जिला दण्डाधिकारी,
देवघर।

18/12/2023
उपायुक्त-सह-जिला दण्डाधिकारी,
देवघर।

आपाक 445
प्रतिनिधि: श्री अनिमेश रंजन, भा०प्र०से०, सहायक समाहर्ता, देवघर को सूचनाएँ एवं आवश्यक
कार्रवाई हेतु प्रेषित।

प्रथम (उप) दण्डाधिकारी,
जिला दण्डाधिकारी,
देवघर।

18/12/2023
उपायुक्त-सह-जिला दण्डाधिकारी,
देवघर।



जाँच प्रतिवेदन

उपरोक्त-सह-जिला दण्डाधिकारी, देवघर को आदेश ज्ञापांक-445/विधि, देवघर दिनांक-12.04.2023 द्वारा National Green Tribunal, New Delhi Original Application No 511 of 2022 Chandrashekhhar Khawade Vrs State of Jharkhand and Ors पारित आदेश दिनांक-15.03.2023 के अनुसार Agency (SITCO Soap Factory) द्वारा दिये गये Compliance का Enquiry/Verification Report उपलब्ध करने हेतु श्री अनिमेष रंजन मा0 प्र0से0, सहायक समाहर्ता, देवघर की प्रतिनियुक्ति की गई।

आदेश की अनुपालन करने हेतु दिये गये Terms of Reference के आलोक में SITCO Soap Factory दिनांक-13.04.2023 को स्थलीय निरीक्षण कर जाँच की गई।

प्रश्नगत विषय पर जाँच निष्कर्षित बिन्दुओं पर की गई।

S. N.	Direction issued vide Board's Ref. No. B-234 dated 31/01/2023	Compliance Status
a)	To stop the operation of the Unit with immediate effect till Renewal CTO is accorded.	Complied - Unit was not under operational during the visit And with further enquiry in the local area people confirmed unit is closed. Sales Trend also reflect the same. (Sales Report Enclosed)
b)	To submit the Rain Water Harvesting Scheme (RWHS) within 15 days and implement the RWHS within 2 months.	Complied - There are two rain water harvesting project in the premises (twin pit) (Photograph, Engineering Design and Receipt Enclosed)

AD
B/1/123

c)	To maintain the neat and clean factory premises.	To make the proper drainage system and the Katcha drain which meets the municipal drain should be made pucca within 15 days of issuance of the letter.	Complied - Factory premises was neat and clean.
d)	Complied - Newly constructed drainage system was found in the backside linking it to Municipal drain (Slope is from entry/main gate of factory to exit/backside)		(Photograph Enclosed)
e)	Complied - Since factory is not under operation coal ash dumping area was empty. Also found receipt from Deoghar Municipal Area for transport of waste. They are also having transiting from coal to Briquette (Pictures and Bills Enclosed)	The Ash which is stored inside the premises, its quantity should be submitted to the Board within 15 days and it should be disposed of properly within 2 months.	(Photograph, Engineering Design and Receipt Enclosed)
f)	Complied -Found Oil trapper installed in the premises (Gravitational one)	To install the oil trapper at last discharge point for trapping of oil from floor wash/domestic discharge.	
g)	Complied -Found stack installed in the premises. (Pictures and Bills for sheets Chimni Enclosed)	To install the stack as per the CPCB norms, along with the Air Pollution Control Device within 3 months.	
h)	Found 30 plants in basket during the verification visit (Pictures Enclosed)	To do plantation in Vacant available it should be done in several big baskets.	
i)	No solid waste now in factory premises as factory is not operational-one Solid waste transportation receipt from Deoghar Municipal Corporation was found. (Receipt Enclosed)	To do proper Solid Waste Dumping.	


 18/11/2023

मंत्रय -

Terms of Reference के आलोक में SITCO Soap Factory की स्थलीय निरीक्षण में पाया गया SITCO Soap Factory द्वारा Direction issued vide Board's Ref. No. B-234 dated 31/01/2023 के आलोक में सभी बिंदुओं का अनुपालन किया जा चुका है।

विश्वासभाजन,



श्री अनिमेश रंजन,
(भा.प्र.सो.),

सहायक दण्डाधिकारी

एवं सहायक समाहर्ता देवघर।

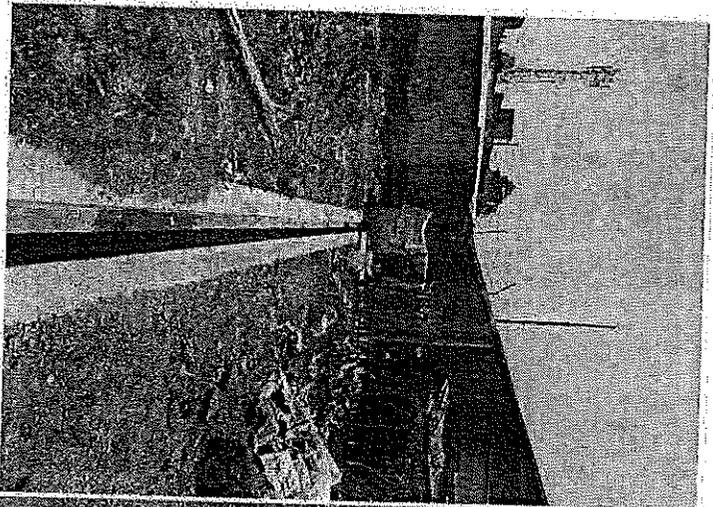


Figure 1 (d) Drainage

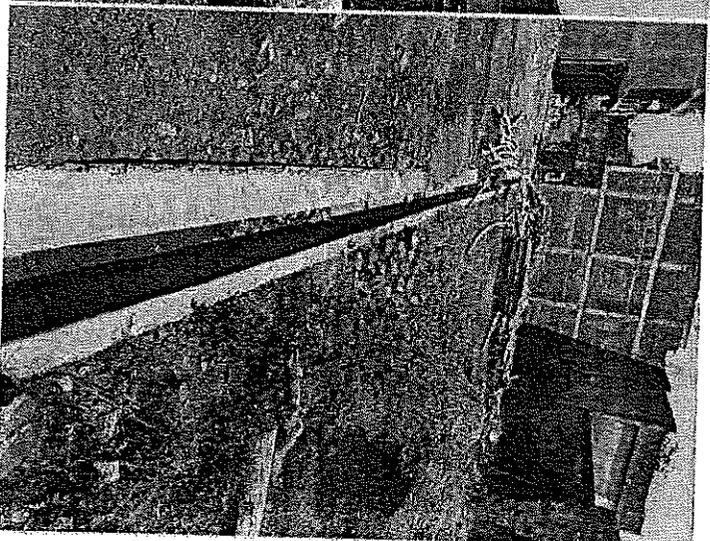


Figure 2 (d) Drainage

MR

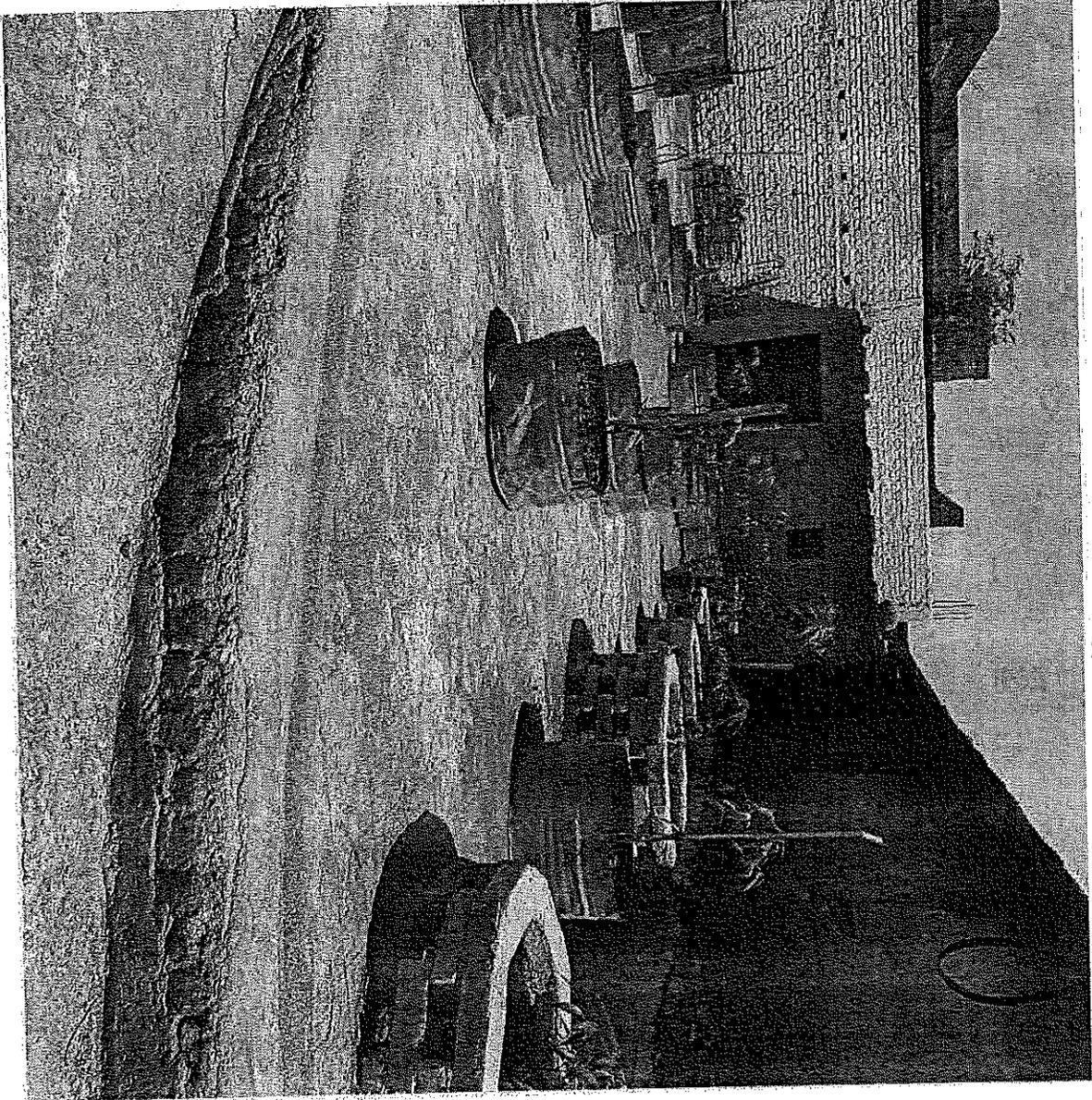


Figure 3 Point h Plantation

②

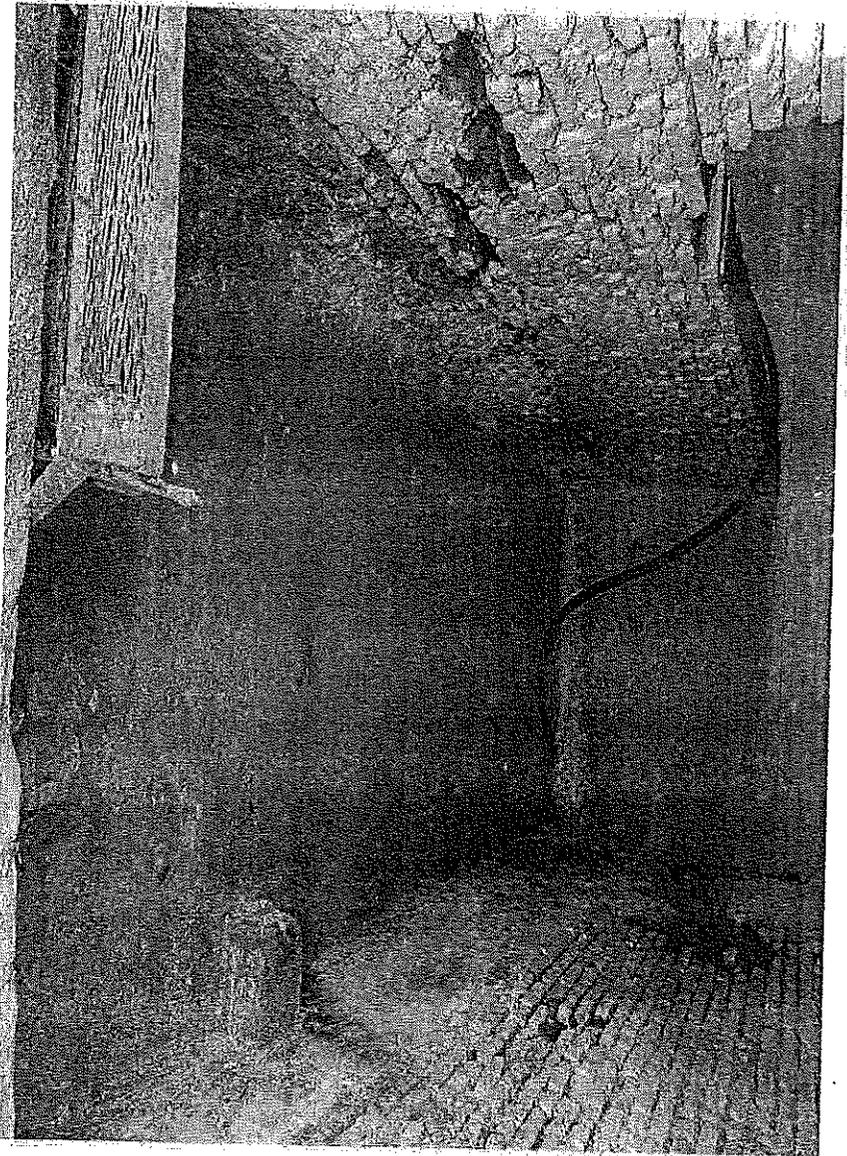


Figure 4 Point e and Point i Waste

46

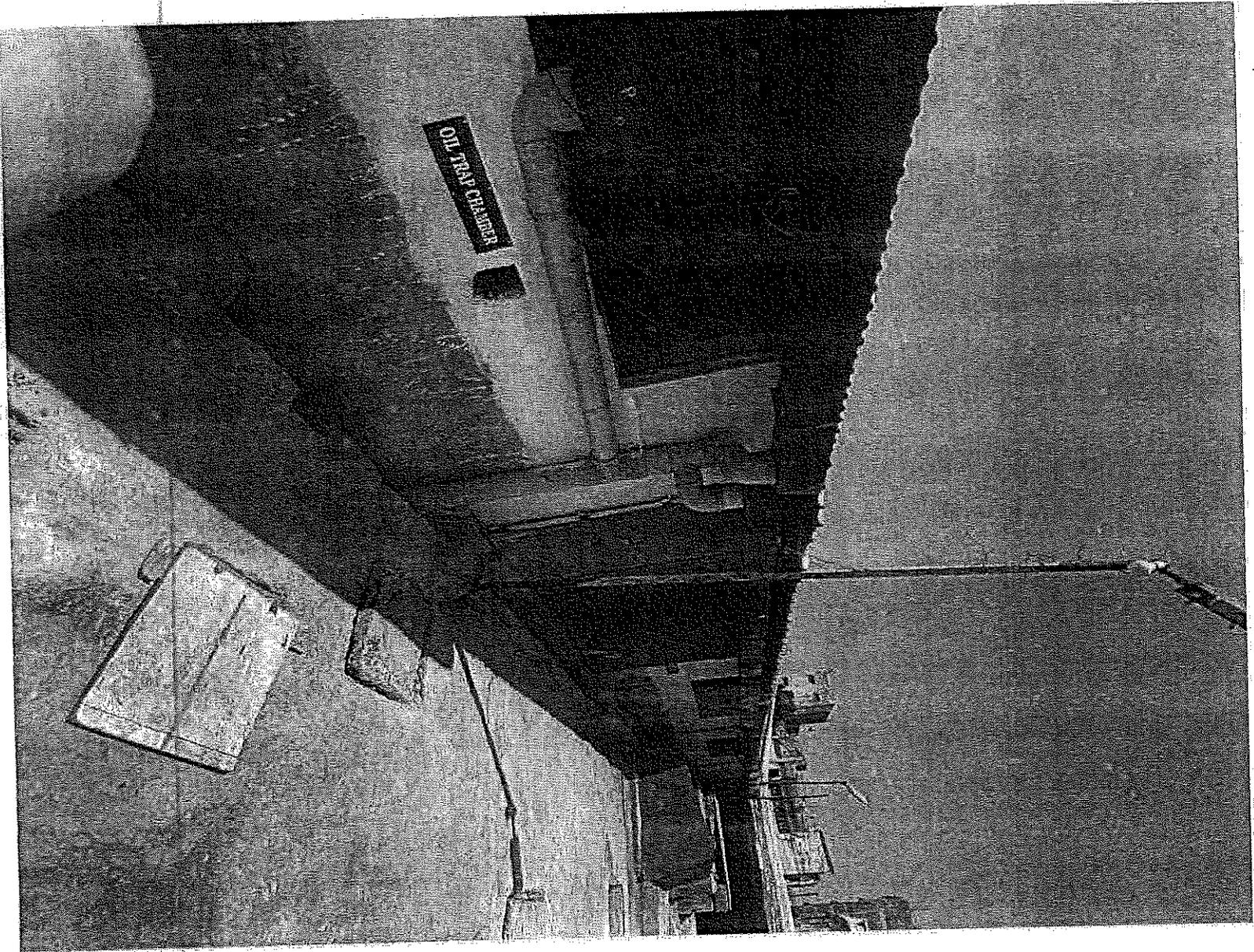


Figure 5. Point of Oil Tripper

(A)

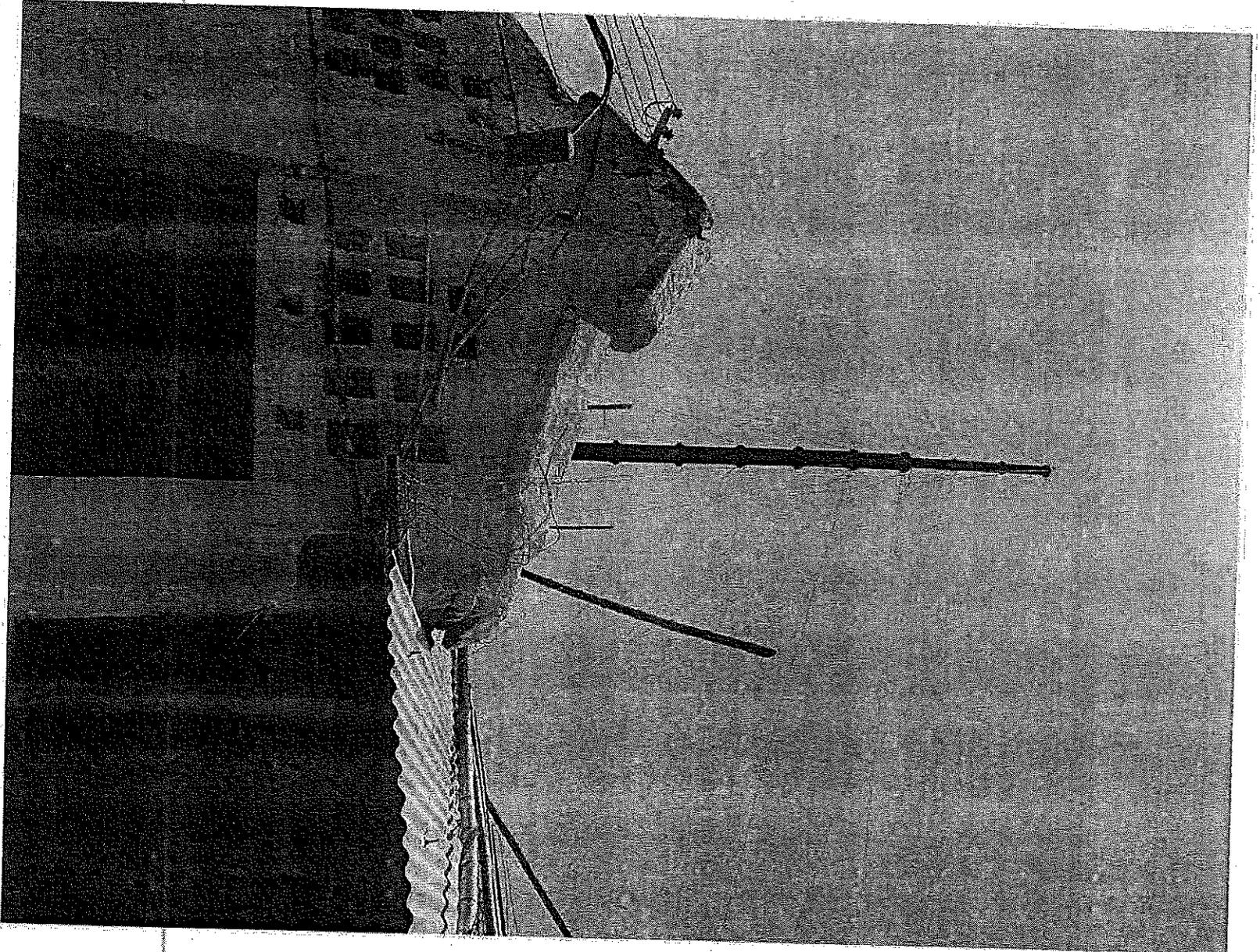
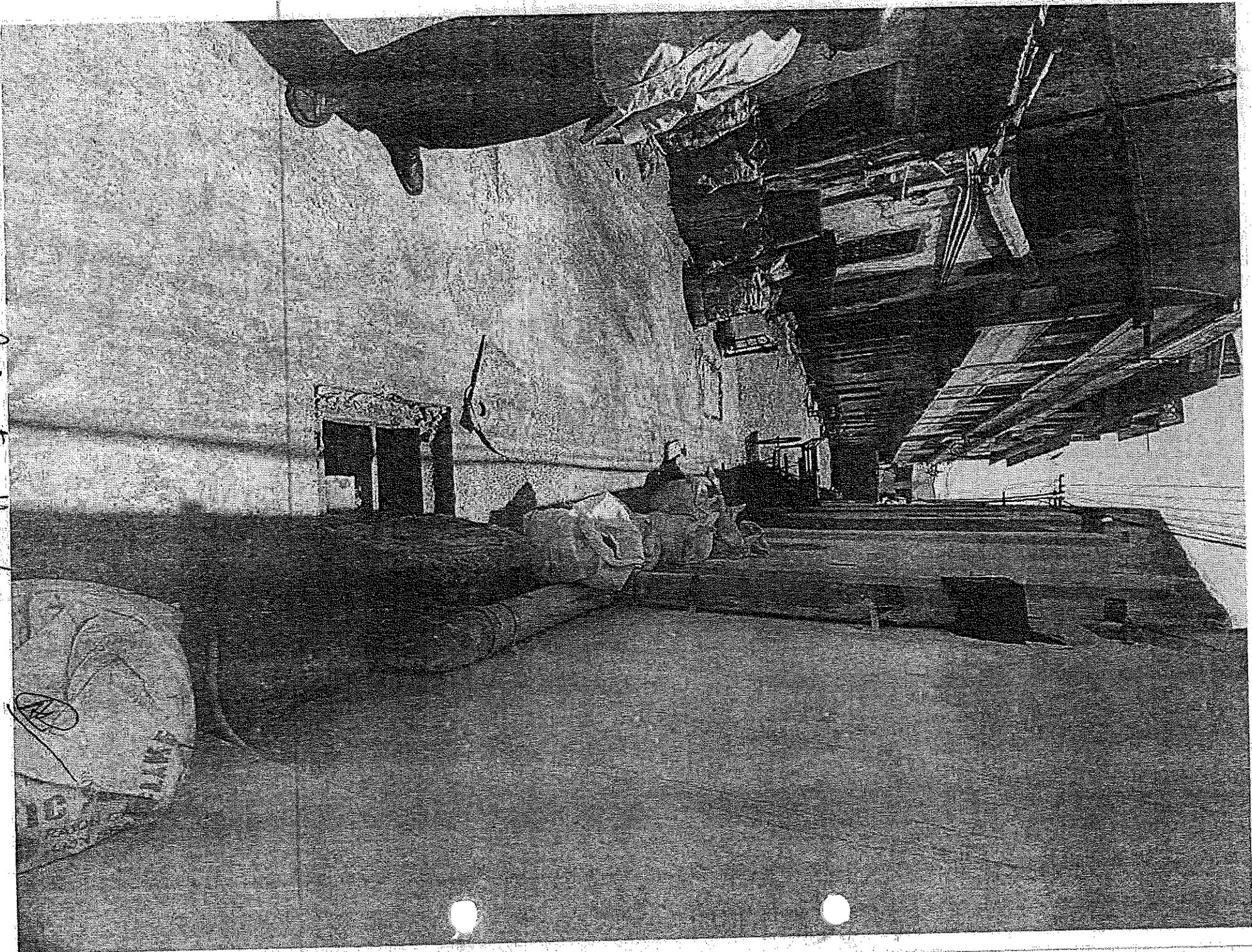


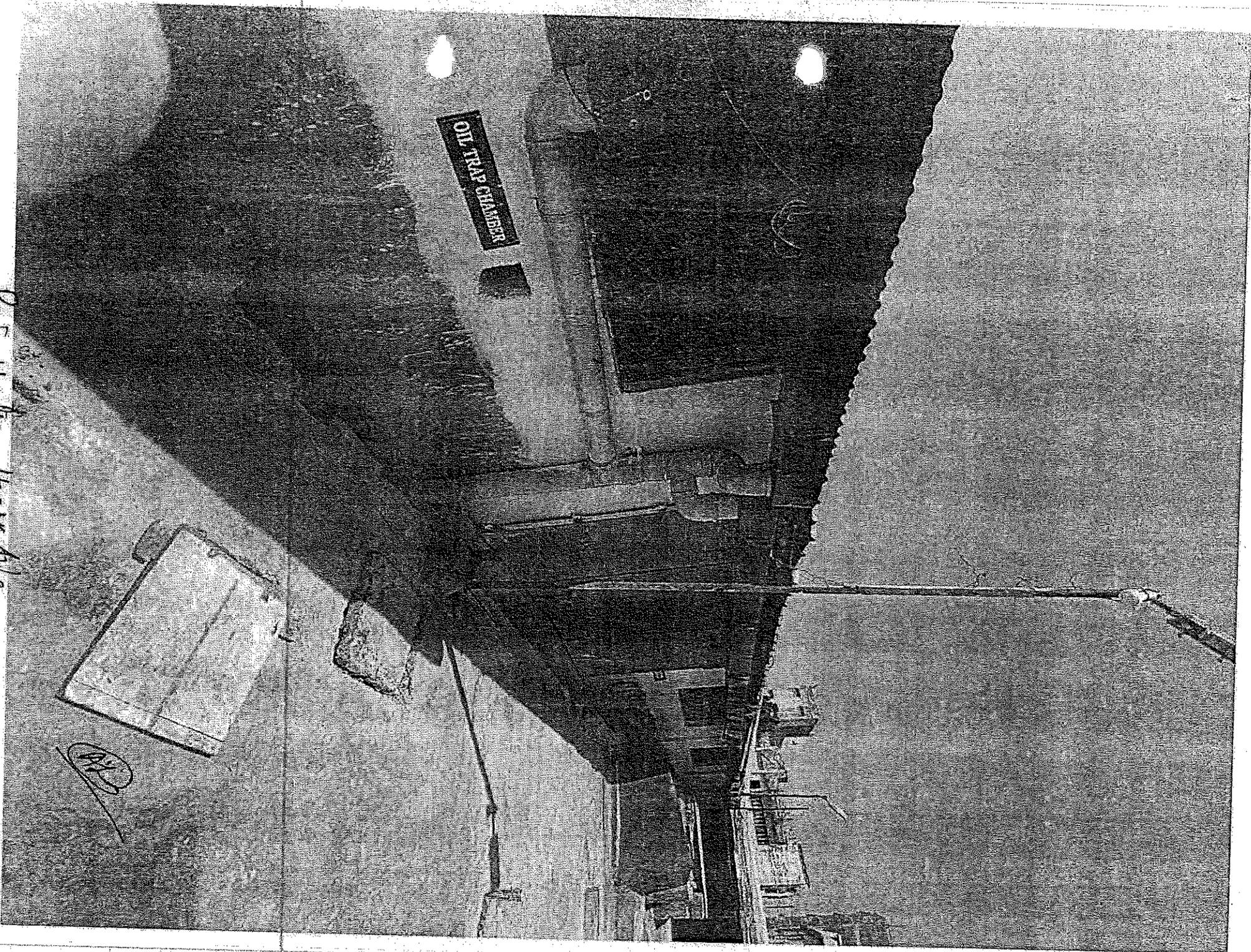
Figure 6 Point Chimney

②
19/12/83

Rain Water Harvesting

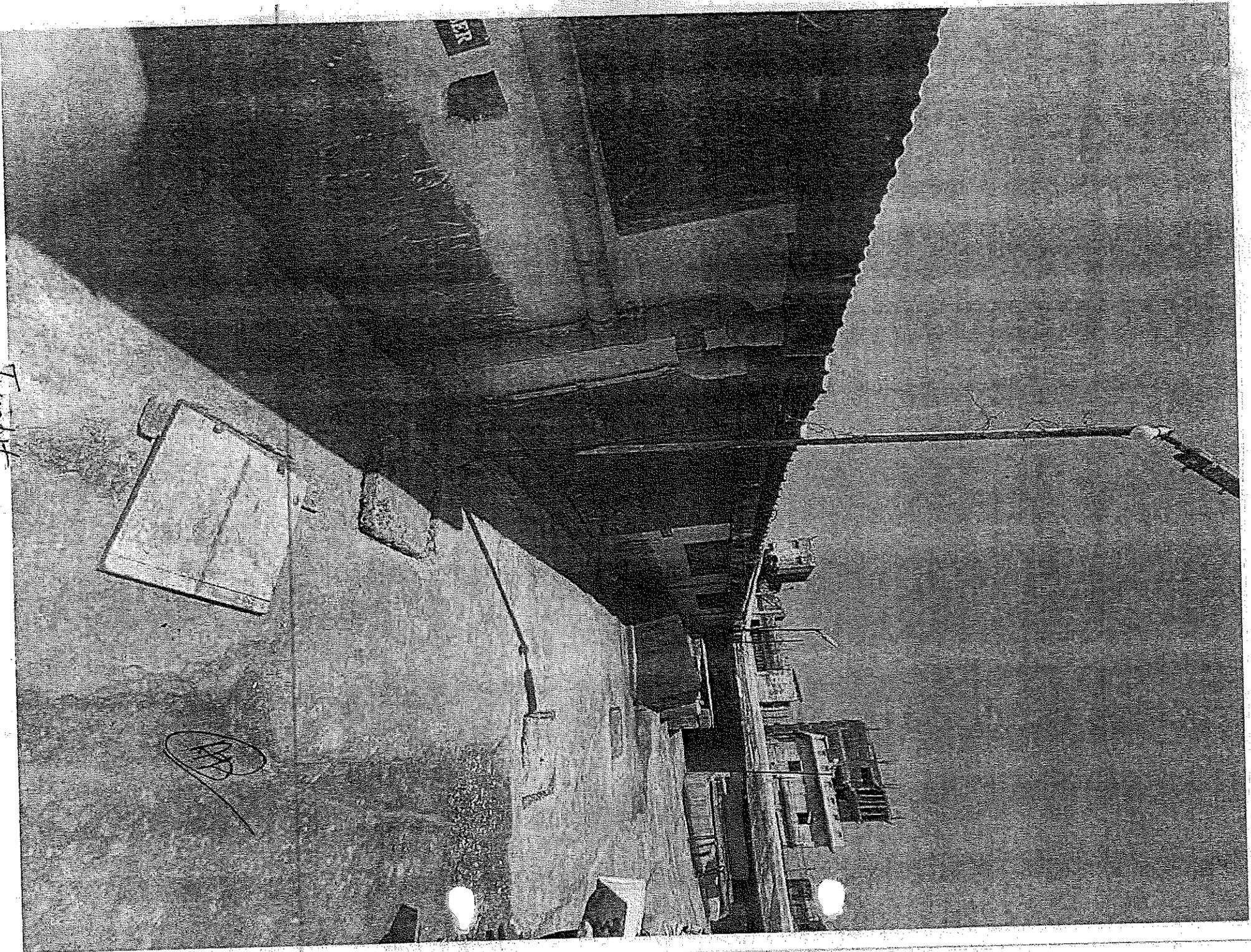


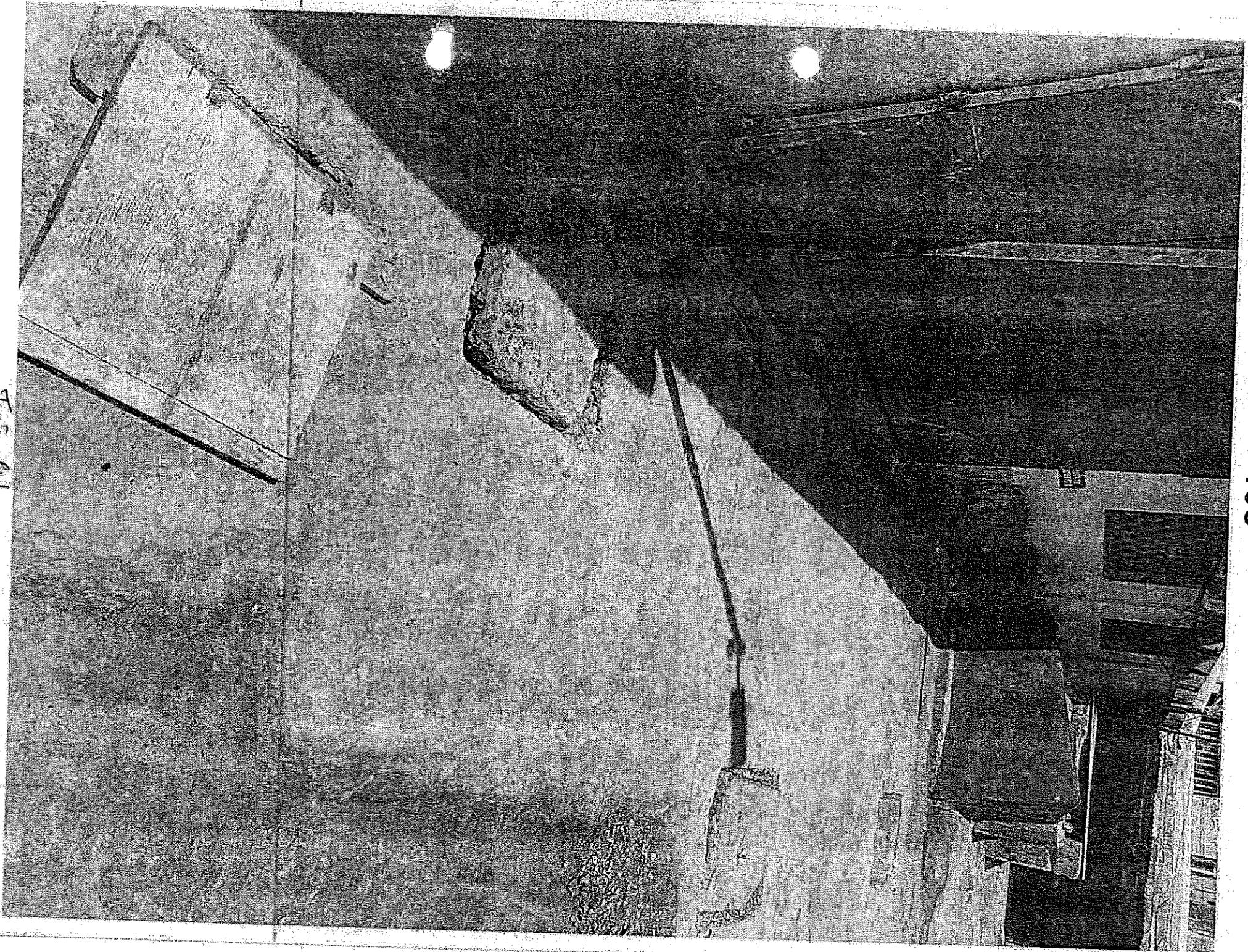
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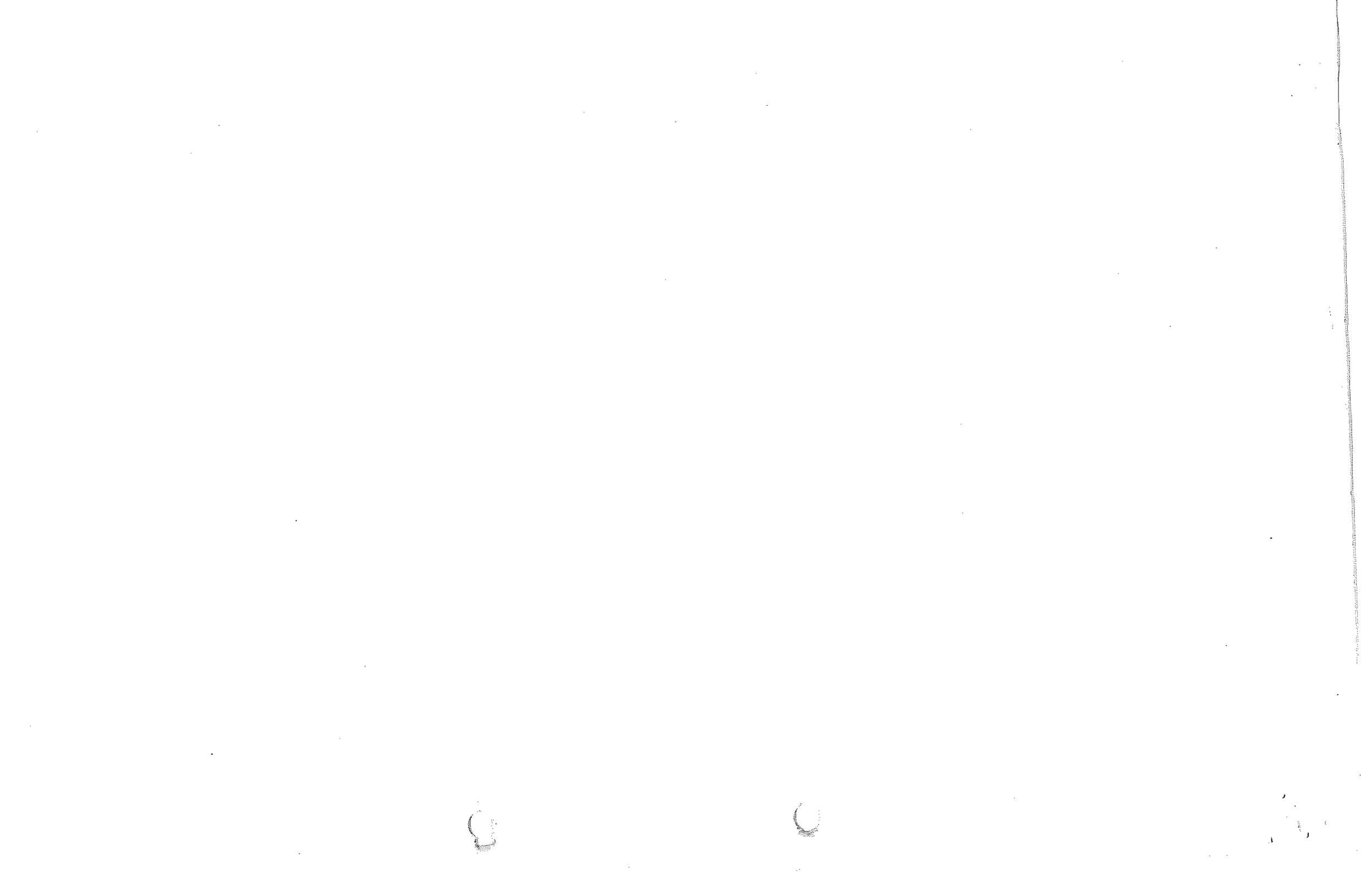
Rosen Martin Horvath's

Turn left





Truss 111



104

SITARAM SOAP WORKS

C.P. Drolia Road
B. Deoghar

Sales Register
Monthly Summary

1-Apr-2022 to 31-Mar-2023

Particulars

	Transactions		Closing Balance
	Debit	Credit	
April		41,11,558.00	41,11,558.00 Cr
May		53,14,549.00	94,26,107.00 Cr
June		54,14,689.00	1,48,40,796.00 Cr
July		61,14,333.00	2,09,55,129.00 Cr
August		60,81,728.00	2,70,36,857.00 Cr
September		53,95,681.00	3,24,32,538.00 Cr
October		55,30,128.00	3,79,62,666.00 Cr
November		65,49,477.00	4,45,12,143.00 Cr
December		40,47,313.00	4,85,59,456.00 Cr
January		27,07,150.00	5,12,66,606.00 Cr
February		24,90,129.00	5,37,56,735.00 Cr
March		21,91,417.00	5,59,48,152.00 Cr
Td Total		5,59,48,152.00	5,59,48,152.00 Cr

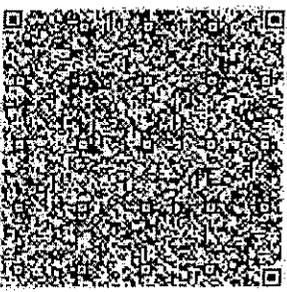
~~Sales figure~~
~~No production to date.~~

Manager
SITR CO

13/4/23

Tax Invoice 105

e-Invoice



IRN : ed1d76f05b5b56c5eb723909c4b880351b5c3a954a7dcb9fd-
 a4b72a971d749dea4f
 Ack No : 142212034640405
 Ack Date : 12-Dec-22

SHREE GURU AGROTECH (P) LTD.
 BANDHA, BAUNATHPUR
 DEOGHAR, JHARKHAND - 814112
 GSTIN/UIN: 20AANCSS3334B1ZW
 State Name : Jharkhand, Code : 20
 E-Mail : shreeguruaagrotech@gmail.com
 Consignee (Ship to)

Invoice No: 22-23/TT/Dec/002
 Dated: 12-Dec-22
 Delivery Note
 Manner/Terms of Payment

Reference No. & Date: Other References

Buyer's Order No.: Dated

Dispatch Doc No.: Delivery Note Date

Dispatched through: Destination
 JH15Y/0174 Deoighar
 Terms of Delivery

Topay Freight to Be Paid by Buyer

Sitaram Soap Works
 C.P. Drolia Road
 Deoighar 814112
 Jharkhand
 GSTIN/UIN : 20AAMES6751N1ZR
 State Name : Jharkhand, Code : 20
 -yer (Bill to)

State Name : Jharkhand, Code : 20
 Place of Supply : Jharkhand

SI	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
4401	Bidquette		1,970,000 KG	13.00	KG	25,610.00

Output CGST 2.50%
 Output SGST 2.50%
 Round Off

2.50 % 640.25
 2.50 % 640.25
 0.50

Handwritten notes:
 13/12/22
 12/12/22
 12/12/22
 12/12/22

INWARD

RECEIVED

Amount Chargeable (in words) **Indian Rupees Twenty Six Thousand Eight Hundred Eighty Nine One Only**
 HSN/SAC: **₹ 26,891.00**
 E & O/E

SI	Value	Rate	Central Tax Amount	State Tax Amount	Total Tax Amount
4401	25,610.00	2.50%	640.25	640.25	1,280.50
	Total		640.25	640.25	1,280.50

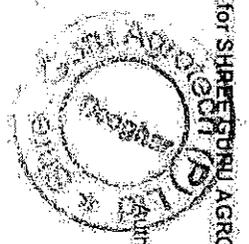
Tax Amount (in words) **Indian Rupees One Thousand Two Hundred Eighty and Fifty paise Only**

Company's VAT TIN : 20632605967
 Company's GST No. : DG 2579 (C)
 Company's PAN : AANCS3334B

Company's Bank Details
 A/c Holder's Name : Shree Guru Agrotech Pvt. Ltd.
 Bank Name : State Bank of India (Cash Credit)
 A/c No. : 41452072930
 Branch & IFS Code : SMI, Deoighar & SBIN0063700
 SWIFT Code :

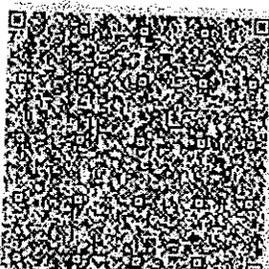
Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Handwritten signature:
 12/12/22



Handwritten notes:
 Towards Employees
 This is a Computer Generated Invoice
 Towards Employees
 This is a Computer Generated Invoice

IRN : e0a9a104310561992415be3b1c34ad07810c199d3b9f9
 a4f364fbad4d0e612e1
 Ack No. : 142211708197199
 Ack Date : 27-Sep-22



SHREE GURU AGROTECH (P) LTD. BANDHA, BAUNATHPUR, DEOGHAR, JHARKHAND - 814112 GSTIN/UIN: 20AANC3334B1ZW State Name: Jharkhand, Code: 20 E-Mail: shreeguruagrotech@gmail.com Consignee (Ship to) Sitaram Soap Works C.P. Droila Road Deoghar 814112 Jharkhand GSTIN/UIN: 20AAMF56751N1ZR Jharkhand Code: 20 Buyer (Bill to) Sitaram Soap Works C.P. Droila Road Deoghar 814112 Jharkhand GSTIN/UIN: 20AAMF56751N1ZR Jharkhand Code: 20 State Name: Jharkhand, Code: 20 Place of Supply: Jharkhand		Invoice No. 22-23/TI/Sep/08 Dated 27-Sep-22 Delivery Note Model/Terms of Payment Reference No. & Date Other References Buyer's Order No. Dated Dispatch Doc No. Delivery Note Date Dispatched through Destination JH15Y/0174 Deoghar Terms of Delivery Topay Freight to Be Paid by Buyer					
Amount Chargeable (In words): Indian Rupees Twenty Eight Thousand Two Hundred Fifty Six Only		Total ₹ 28,256.00 E & O/E					
HSN/SAC							
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	Barquette	4401	2,07,000 KG	13.00	KG	26,910.00	
Output CGST 2.50% Output SGST 2.50% Round Off						672.75 672.75 0.50	
Tax Amount (In words): Indian Rupees One Thousand Three Hundred Forty Five and Fifty paise Only							
HSN/SAC				Taxable Value: 26,910.00 Rate: 2.50% Central Tax Amount: 672.75 State Tax Rate: 2.50% Amount: 672.75 Total Tax Amount: 1,345.50		Total Tax Amount: 1,345.50 Total Amount: 28,256.00	
Company's VAT TIN: 20692606967 Company's CST No: DG 2679 (C) Company's PAN: AANCS3334B				Company's Bank Details A/c Holder's Name: Shree Guru Agrotech Pvt Ltd. Bank Name: State Bank of India (Cash Credit) A/c No: 41452072930 Branch & IFS Code: SME Deoghar & SBIN0063700 SWIFT Code:			
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.				for SHREE GURU AGROTECH (P) LTD. Authorised Signatory			

SUBJECT TO DEOGHAR JURISDICTION
 This is a Computer Generated Invoice

109



Consultants for Civil, Electrical & Process Technologies

Opp. Sidho Kanhu Park, Near Water tank, Kanke Road, Ranchi
Email: con_cept2007@rediffmail.com; [mob: 9204067429](tel:9204067429)

No: CN/22-23/11

INVOICE

DATE: 10-01-23

To,

M/S Siam: Soap Works

CP, Drolla Road

B.Degghar

S	DESCRIPTION	AMOUNT
1	Stage-1 Design and drawing charges of Water Harvesting Tank (Dig. No: CON/RWH-02) and Oil Trapper Tank (Dig. No: CON/OT-01)	9500/-
TOTAL		9500/-
(Rs. Nine thousand five hundred)		

*पुस्तक
13/1/23*

*For Rainwater Harvesting and
Oiltrapper*

Vinod Sinha
Vinod Sinha
(CONCEPT)



Consultants for Civil, Electrical & Process Technologies

Opp. Saha Keshu Park, Near Water tank, Kante Road, Ranchi
Email: con_tech2007@rediffmail.com; mob: 9204057429

MONEY RECEIPT

DATE: 10-01-23

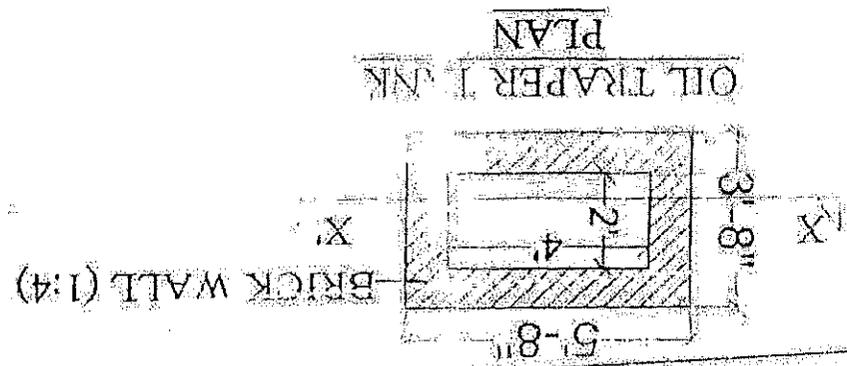
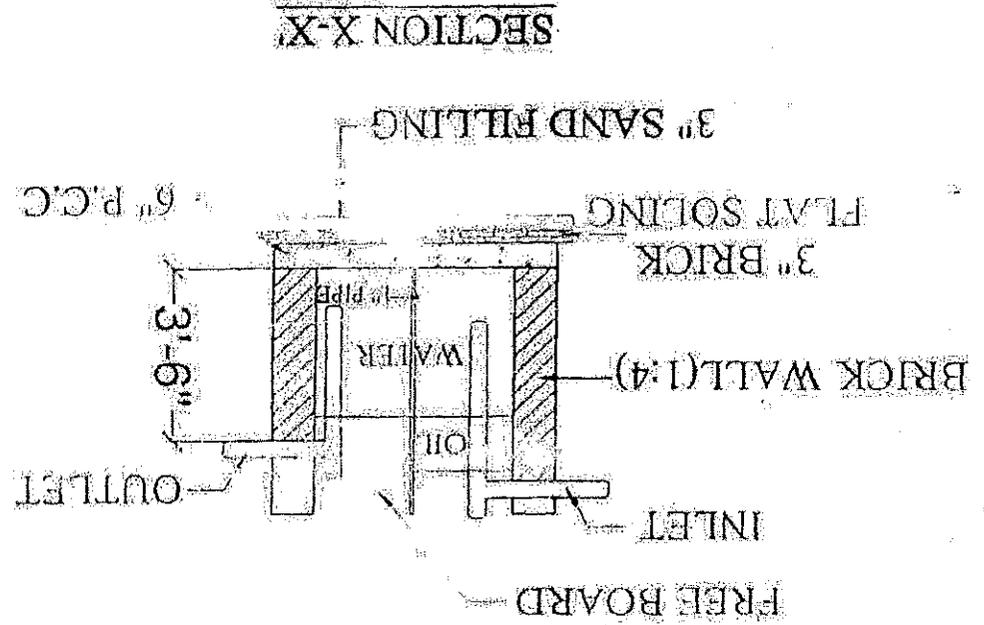
Received with thanks a sum of Rs. 9500/- (Nine thousand five hundred) in cash from M/S Sitaram Soap Works, B Deoghar.

M. S. Sitaram

For CONCEPT

Prady 10/1/23

Fig 13/14/09



PROJECT: PROPOSED OIL TRAP TANK	
DWG: MUNIS	ENG: MINOJ SINHA
SCALE: NTS	DRG. NO: CON/OT-01
JOB TITLE: OIL TRAP TANK FORM/SITARAM SOAP WORKS, C.P. DROLA ROAD AT DEOGHAR (JHARKHAND)	
CONSULTING ENGINEERS	
 Consultants for Civil, Electrical & Process Technologies Office: 203, 2nd Floor, Park Road, Deoghar, Jharkhand Ph: 94321 10728/87107, Email: cepl@ceplindia.com	
FOR CLIENTS: CONSULTING ENGINEERS	
 20/11/2021 CONSULTING ENGINEERS	

PROJECT: PROPOSED RAIN WATER HARVESTING TANK

DWG:	MUNIS
ENG:	VINOD SINHA
SCALE:	NTS
DRG. NO:	CON/RWH-02

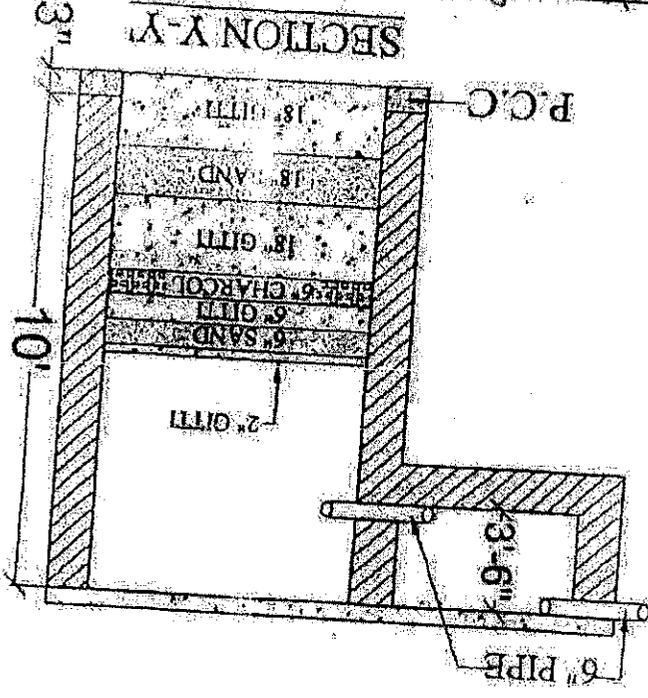
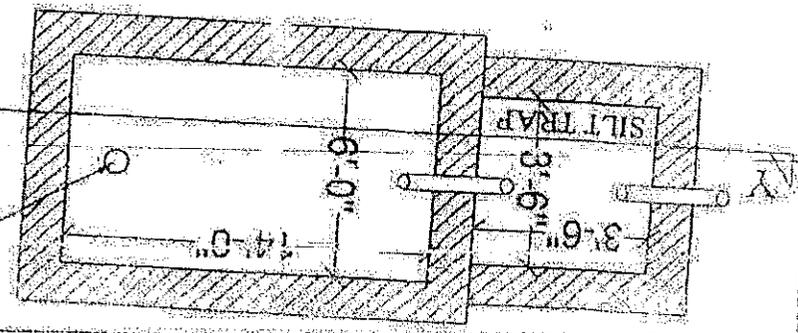
JOB TITLE: RAIN WATER HARVESTING TANK FOR M/S SITARAM SOAP WORKS, C.P. DROLIA ROAD AT DEOGHAR (JHARKHAND)

CONSULTING ENGINEERS: CEPT Consultants for Civil, Electrical & Process Technologies
 DROPLIN ENGINEERING PVT. LTD. CONSULTING ENGINEERS
 PRAJAPATI ENGINEERING CONSULTING ENGINEERS

FOR CLIENTS: Signature: _____

DATE: 15/11/19

RAIN WATER HARVESTING TANK PLAN



406

JAY MA

Mob.: 9835104344

Gopal Kumar Roy

Deals in Chimney Bricks & Stone Chips Supplier

Nizam Hussain Road, B. Deoghar - 814112

Name: *Kanai Kishor Sanyal*

Address

Truck No. & Date	Quantity	Rate	Amount Rs.	P.
JH15TK 1801 27/01/23	1500	10500	105000	
JH15N 8424 28/01/23	1500 <i>(2/1)</i>	10500	105000	
JH15N 7424 5/01/23	1500	10500	105000	
Total			315000	

*Paym
13/4/23*

*Paym
13/4/23*

Date :

E. & O. E.

Milosh W. Dey
Signature

60

52

Form No.

Misc. Receipt

DEOGHAR MUNICIPAL CORPORATION

No.

6797

Date

12/12/23

Received

514 New Road KODK

C.P. Datta Road. D. S. Gupta

on account of For Dr. Greeshma Khatun

(Receipt in words) Dr. Greeshma Khatun

Paid by 13/1/23

VISHWAKARMA ENGINEERING WORKS

B. Deoghar-814112

No. :

Name :

Address :

Date: 5/02/23

Sita Ram Sharda, K/13

Deoghar

Sl. No.	DESCRIPTION	AMOUNT
	Riveting welding of Climax	9000/-
THANKS VISIT AGAIN	TOTAL	9000/-

(Rupees) Nine Thousand E & O/E

Signature

9/2/23
Rajesh

